

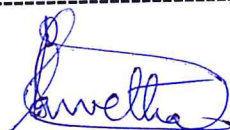
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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/428/ (IB)/2017
NAME OF THE PETITIONER(S) : VITUOUS URJA LTD
NAME OF THE RESPONDENT(S) : NANDHA ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
①	TK BHASKAR SHWETHA VASUDEWAN	Counsel for the Petitioner	

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Heard the counsel for petitioner. This Bench feels it proper to provide another opportunity for appearance of the respondent counsel and to make his submissions. Put up on 26.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)